

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.11.2021 (WEDNESDAY)

COURT –IV (VIRTUAL MODE)

After rising 02:00 PM Bench of Court-II

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 503 of 2021 (PH)	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
2.	Comp. App. (AT) (Ins) No. 505 of 2021 (PH)	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
3.	Comp. App. (AT) (Ins) No. 529 of 2021 (PH)	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With	Ayush Negi	VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
4.	Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla-R1 Bishwajit Dubey-R2 Diwakar Maheshwari-R3

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By order of Hon’ble Chairperson

**-sd/-
Registrar**